

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 11<sup>th</sup> February, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>AFTER NOTICE</b>				
1.	Original Application No. 02/2018(CZ)	Milind Wankhede Vs. Union of India & Ors.	Mr. Subhash Chandra Soni, Adv. Mr. Ravi Prakash, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
2.	Original Application No. 130/2017(CZ)(THC) (W.P.No.15488/16)	Veni Shankar Upadhyaya Vs State of MP & Ors.	Mr. Navneet Dubey, Adv. for Petitioner Mr. Arpit Saxena, Adv. Mr. Rajesh, Adv. Mr. Ankit, Adv. Ms. Urmila, Adv. Mr. Akram Khan, Adv.	
<b>FOR COMPLIANCE</b>				
3.	Original Application No. 111/2013(CZ)	<b>Dr. Subhash C Pandey (MSW, Bhanpur Khanti)</b>  Vs. <b>Bhopal Municipal Corporation &amp; 7 ors.</b>	Dr. Subhash C Pandey, applicant in person Mr. SachinK.Verma,Adv.R-2 Ms. Parul Bhadoria Adv.R-3 Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr.SandeepSinghAdv.R.P.C.B Mr. Vivek Choudhary Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv. Mr. Lalit Ku. Gupta, Adv.	
4.	Original Application No. 135/2014 (CZ)	<b>Dr. Subhash C. Pandey &amp; 2 Ors. (Kaliasot River)</b> Vs. <b>State of M.P. &amp; 6 Ors.</b>	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar,Adv. Mr. Ayush Dev Bajpia, Adv.R-6 Mr. Vijay Choudhary Adv.	

**Note: No Hon'ble Members is posted in this Bench. The Cases listed on 11-02-2019 shall be adjourned to 15-03-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)